

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023
(Arising out of impugned final judgment and order dated 07-02-2023
in WC No. 19048/2022 passed by the High Court Of Judicature At
Allahabad)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.64857/2023-EXEMPTION FROM FILING
O.T.)

WITH

SLP (C) No(s). 6720/2023

FOR ADMISSION and I.R. and IA No.67647/2023-EXEMPTION FROM FILING
O.T.)

Date : 05-04-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Abhishek Kumar Singh, AOR
Mr. Aditya Bhattacharya, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) Mr. Paramjeet Singh Patwalia, Sr. Adv.(NP)
Mr. Rana Mukherjee, Sr.Adv.
Mr. Nikhil Agarwal, Adv.
Mr. Mohit Yadav, Adv.
Mr. Kausar Raza Faridi, AOR

Ms. Aishwarya Bhati, ASG (NP)
Mr. Rana Mukherjee, Sr.Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamalendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 17.04.2023.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR